

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2197
ANSWERED ON 21.12.2023
Appointment of Notaries**

2197. SHRI VAIKO:

Will the Minister of **Law and Justice** be pleased to state:

- (a) the number of applications registered for appointment of Notaries in the last three years, year-wise and State-wise;
- (b) the number of persons appointed as Notaries in the last three years, year-wise and State-wise;
- (c) the number of applications pending with Government during the last three years and as on date, year-wise and
- (d) the reasons for keeping them pending and by when the pending applications will be disposed of, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE
MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

- (a) Statement showing the number of applications received for appointment as Notaries in the last three years, year-wise and State-wise is enclosed at Annexure-I.
- (b) Statement showing the number of persons appointed as Notaries in the last three years, year-wise and State-wise is enclosed at Annexure-II.
- (c) Statement showing the number of applications received during the last three years and are pending with the Government as on date, year-wise, is enclosed at Annexure-III.
- (d) Appointment of central notaries is an ongoing and continuous process and it is done as per provisions of the Notaries Act, 1952 and the Notaries Rules, 1956, as amended from time to time. Since this is an ongoing and continuous process, no specific timeframe can be given.

Annexure-I

Statement referred to in reply to Part (a) of Rajya Sabha Unstarred Question No.2197 on the subject of Appointment of Notaries, for answer on 21.12.2023

Table: Statement showing the number of applications received for appointment as Notaries during the last three years

S. No.	State Name	Number of Applications Received Year Wise		
		2021	2022	2023
1	Andaman And Nicobar	4	0	0
2	Andhra Pradesh	3578	18	1132
3	Arunachal Pradesh	15	16	2
4	Assam	406	2	7
5	Bihar	238	630	12
6	Chandigarh	76	4	3
7	Chhattisgarh	2682	1	1
8	Dadra And Nagar Haveli And Daman And DIU	6	0	4
9	Delhi	989	40	144
10	Goa	306	2	3
11	Gujarat	3016	20	1193
12	Haryana	1218	128	79
13	Himachal Pradesh	656	4	13
14	Jammu&Kashmir	23	4	5
15	Jharkhand	552	9	6
16	Karnataka	4788	61	358
17	Kerala	2048	18	51
18	Ladakh	9	0	0
19	Lakshadweep	0	1	1
20	Madhya Pradesh	3219	34	30
21	Maharashtra	15686	76	419
22	Manipur	0	3	0
23	Meghalaya	4	7	2
24	Mizoram	1	0	0
25	Nagaland	0	5	9
26	Odisha	456	14	20
27	Puducherry	221	1	12
28	Punjab	1466	39	38
29	Rajasthan	4756	64	61
30	Tamil nadu	10035	37	61

31	Telangana	1969	13	335
32	Tripura	30	0	0
33	Uttar Pradesh	3599	40	122
34	Uttarakhand	138	5	21
35	West Bengal	1105	8	14
TOTAL		63295	1304	4158

Annexure-II

Statement referred to in reply to Part (b) of Rajya Sabha Unstarred Question No.2197 on the subject of Appointment of Notaries, for answer on 21.12.2023

Table: Statement showing the number of Notaries appointed by the Central Government during the last three years

S. No.	State Name	Number of Appointment of Notaries		
		2021	2022	2023
1	Arunachal Pradesh	0	0	24
2	Delhi	1	0	0
3	Gujarat	1	0	0
4	Jammu, Kashmir and Ladakh	0	88	0
5	Karnataka	1	0	0
6	Maharashtra	4	2	0
7	Manipur	0	0	4
8	Meghalaya	0	0	9
9	Nagaland	0	0	5
10	Puducherry	0	0	123
11	Tamilnadu	0	5	0
12	Telangana	0	1	0
13	Tripura	0	0	16
TOTAL		7	96	181

Annexure-III

Statement referred to in reply to Part (c) of Rajya Sabha Unstarred Question No.2197 on the subject of Appointment of Notaries, for answer on 21.12.2023

Table: Statement showing the online applications received in the year 2022-23 and are pending as on date

S. No.	State Name	Number of Applications Received Year Wise		
		2021	2022	2023
1	Andaman And Nicobar	4	0	0
2	Andhra Pradesh	3578	18	1132
3	Arunachal Pradesh	15	16	2
4	Assam	406	2	7
5	Bihar	238	628	12
6	Chandigarh	76	4	3
7	Chhattisgarh	2682	1	1
8	Dadra And Nagar Haveli And Daman And DIU	6	0	4
9	Delhi	989	40	144
10	Goa	306	2	3
11	Gujarat	3016	0	0
12	Haryana	1218	128	79
13	Himachal Pradesh	656	0	0
14	Jammu& Kashmir	0	4	5
15	Jharkhand	552	9	6
16	Karnataka	4788	60	358
17	Kerala	2048	18	51
18	Ladakh	9	0	0
19	Lakshadweep	0	1	1
20	Madhya Pradesh	3219	34	30
21	Maharashtra	15686	76	419
22	Manipur	0	0	0
23	Meghalaya	4	0	0
24	Mizoram	1	0	0
25	Nagaland	0	0	0
26	Odisha	456	14	20
27	Puducherry	221	0	0
28	Punjab	1466	39	38
29	Rajasthan	4756	64	61

30	Tamilnadu	10035	37	61
31	Telangana	1969	13	335
32	Tripura	30	0	0
33	Uttar Pradesh	3599	40	122
34	Uttarakhand	138	5	21
35	West Bengal	1105	8	14
TOTAL		63272	1261	2929